

- c) Orientation Courses for creating awareness of development Programmes.
- d) Training of Minority candidates for self-employment.

2. The Implementation of the Schemes is reviewed quarterly by the Chief Secretary, Delhi Administration and sometimes by the Lieutenant Governor, Delhi and appropriate follow up action taken.

Winding up of National Building Organisation

6272. SHRIGOPINATH GAJAPATHI:
SHRI DATTATRAYA BANDARU:
SHRI BALRAJ PASSI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government propose to wind up the National Building Organisation;
- (b) if so, the reasons therefor;
- (c) the main functions and the achievement of N.B.O.;
- (d) whether a study group to examine the efficiency of the Regional Housing Development Centres that are functioning as the field outposts of NBO has been set up, if so, the details thereof;
- (e) whether instances of mismanagement in NBO have come to notice, if so, the details thereof and the action taken; and
- (f) whether NBO is functioning without Director, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). No decision has been taken so far to wind up the NBO. Within its departmental framework and other limitations, it is not possible for NBO to address the whole range of activities needed for effective transfer of technology from the stage of demonstration and experiment to that of widespread application and industrial promotion. The future role of NBO will have to be redefined in the light of the PERCEIVED need for a more comprehensive institutional frame work.

(c) The main responsibility of NBO was to develop an interface with all research institutions in the field of building technology as well as various construction agencies and to assist in the extension of appropriate technology and building materials in urban and rural areas. NBO has assisted in the transfer of technology through its experimental housing schemes, dissemination of information on building techniques and housing, and support to training programmes. However, it has not succeeded in catering to the whole range of activities needed for effective transfer of innovative construction technology from laboratory to the field.

(d) A study group has been set up to assess the performance of the Regional Housing Development Centres supported by the NBO and to examine the rationale for their continuance in the present or different form in the context of recent developments in technology extension in the Housing sector. The group is headed by the joint Secretary (Finance) in the Ministry of Urban Development.

(e) No Sir.

(f) NBO is functioning under the supervision of a Senior Officer in the Ministry of Urban Development. The post of Director has not been filled up, pending a decision on

the restructuring of the organisation.

Amount spent in Orissa on Non-Formal Education

6273. SHRIGOPINATH GAJAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount provided by the Union Government and the amount actually spent in Orissa on Non-formal education in 1989-90 and 1990-91;

(b) whether the programme pertaining to the non-formal education is not being properly implemented in the State; and

(c) if so, the steps taken to monitor the programmes for its effective implementation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) The amount provided by the Union Government to Orissa for Non-formal Education in 1989-90 and 1990-91 was Rs. 452.71 lakhs and Rs. 389.59 lakhs respectively. According to information made available the amount spend was Rs. 389.54 lakhs and Rs. 513.39 lakhs respectively.

(b) and (c). Quarterly progress reports are obtained from the State Government and voluntary agencies involved in the NFE Programme. In addition, progress of the programme is watched through review meetings and tours. By and large, the programme is being satisfactorily implemented.

New Drugs to Cure T.B

6274. SHRIMATI VASUNDHARA RAJE: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) whether some new drugs have been invented to cure T.B.;

(b) whether such drugs can cure T.B. at faster pace; and

(c) if so, the details of the drugs and the steps taken to popularise the drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) The new drug OFLOXACIN is claimed to be effective in the treatment of T.B.

(b) and (c). The drug has a bactericidal action. It may reduce the duration of treatment. However, this needs to be established in appropriate studies in TB Patients. The drug is expensive requiring about Rs. 1200/- per patient. Its use can be justified only if studies show that its use significantly improves the efficacy of existing drug combinations for treatment of T.B.

Vacant Post of Assistant Commissioner in Kendriya Vidyalayas

6275. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of posts of Assistant Commissioners in the Kendriya Vidyalaya Sangathan as on April 1, 1991;

(b) the number of posts which are lying vacant with the period for which they have been so effected;

(c) the present recruitment rules for the post; and

(d) by when these vacant posts are likely to be filled?